

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO. 157/Chd/Hry/2017

**Under Sections 241 & 242 (4)
and/or other applicable
provisions of the Companies
Act, 2013**

In the matter of :

Rajeev Goyal.Petitioner

Versus

Narv Consultants Private Limited & Ors.Respondents

Present: Mr. Anil Kumar Aggarwal, Advocate for petitioner.

Mr. Vishal Aggarwal and Mr. Yashpal Gupta, Advocates for respondents.

The respondents have filed affidavit of compliance of order dated 09.10.2017. List the matter for arguments on 10.01.2018. In the meanwhile, the respondents are directed to supply copies of bank statements to the petitioner from 01.06.2017 to 30.11.2017 and regarding bank statement for next month, the same be placed on record on the date fixed with copy advance to the counsel opposite.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

November 17, 2017
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